

(e) and (d): The view of Meteorological Workshop Union of Pune Branch was that the functions of production of instruments as existing now should not be taken away from India Meteorological Department. Decision has been taken not to change the present practice of manufacturing of instruments in the India Meteorological Department Workshops for the present.

Refusal of Seats to Passengers for Jaipur in IC-491 Flight on 12-6-78

1870. SHRI MADHAVRAO SCINDIA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that most of the wait listed and even some unlisted passengers told to take chance at Palam airport check-in counters on Indian Airlines flight are refused seats while in fact seats are available in the aircraft;

(b) whether it is also a fact that on 12th June, 1978 in IC-491 Ex Delhi-Jaipur-Udaipur Aurangabad-Bombay so many passengers going to Jaipur were refused seat at the check-in counter while in fact number of seats were available upto Jaipur;

(c) if so, the reasons of such treatment to the passengers; and

(d) reaction of the Government in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) No, Sir, Every effort is made by the Indian Airlines to accept all passengers available at the airport for a particular sector provided load and seats are available after accommodating the definitely booked passengers.

(b) No, Sir. There was no waiting list on flight IC-491 on 12th June, 1978. Even prior booking was low and the flight remained open until the last.

(c) and (d). Do not arise.

Introduction of Octroi Levy

1871. SHRI MADHAVRAO SCINDIA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a High Power Committee to study the working of Madras Municipal Corporation has recommended for introduction of Octroi levy; and

(b) if so, his reaction thereon in the light of his budget proposal for 1978-79?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) and (b). The Government of Tamil Nadu have stated that the High Level Committee on Madras Municipal Corporation has recommended the introduction of octroi in the State. The State Government have further stated that the question of introducing octroi was examined by the State Government previously and it was then decided not to levy this duty on account of its manifold disadvantages. The State Government are examining the recommendations of the High Level Committee on Madras Municipal Corporation and a final decision has not yet been taken. It will, therefore, be premature to indicate the Central Government's reaction in this regard.

Transportation of Goods Meant for Export

1872. SHRI MADHAVRAO SCINDIA: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Government consider that there has been notable increase in the transportation of goods meant for export to the neighbouring countries during the last two years;

(b) if so, figures for the last two years;

(c) whether proposal for further enhancement in the field of export is